

DIVISION BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA (Dis Appl) No.01/2024, IA No.91/2022, IA No.05/2023,
IA No.272/2023, IA No.330/2023, IA No.475/2023 & IA No.502/2023
IN CP (IB) No.211/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BHANSALI ENGINEERING POLYMERS LTD V/S CROWN ALBA WRITING INSTRUMENTS INDIA PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 27th May, 2024.

**-Sd-
(Court Officer)**

24th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*